

9-4-2001

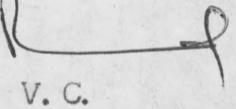
OA 551/93 with  
OA 550/93, 549/93,  
1467/93 and 16/95

Hon'ble Mr. Justice R.R.K. Trivedi, VC  
Hon'ble Mr. S. Dayal, A.M.

OA 549/93- Sri S.K. Misra, holding  
brief of Sri Sudhir Agarwal for applicant,  
states that the learned counsel has no  
instruction and this OA 549/93 may be  
dismissed as not pressed. Hence, OA is  
dismissed as not pressed. No order as to  
costs. Rest of the cases - OA 551/93, 550/93,  
1467/93 and 16/95 are adjourned on account  
of illness slip of Sri Amit Sthalekar for  
counsel for Respondents.

List on 26th April, 2001.

  
A.M.

  
V.C.

Nath/2cs.